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Title: Introduction of the National Commission for Homoeopathy (Amendment) Bill, 2021.

THE MINISTER OF PORTS, SHIPPING AND WATERWAYS AND MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL):

Sir, I beg to move for leave to introduce a Bill to amend the National Commission for Homoeopathy Act, 2020.”

माननीय सभापति : प्रस्ताव प्रस्तुत हुआ :

“कि राष्ट्रीय होम्योपैथी आयोग अधिनियम, 2020 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।”

... (व्यवधान)

HON. CHAIRPERSON: Adhir Ranjan Ji, call your fellow MPs to come to their seats.

... (व्यवधान)

श्री अधीर रंजन चौधरी (बहरामपुर): सर, मैं आपके संज्ञान में यह लाना चाहता हूँ ।... (व्यवधान) आज विपक्ष के सभी दल इकट्ठा होकर,... (व्यवधान) हम सभी चर्चा कर रहे हैं।... (व्यवधान)

सर, एक मिनट के लिए सुनिए ।... (व्यवधान) यह मैं आपके संज्ञान में लाना चाहता हूँ ।... (व्यवधान)

माननीय सभापति: श्री मनीष तिवारी जी ।

... (व्यवधान)

SHRI MANISH TEWARI (ANANDPUR SAHIB): Mr. Chairman Sir, the Bill cannot be moved in this manner. The manner in which the legislative business is being conducted in this House is in violation of Article 107 of the Constitution. It is in violation of Rules 74 and 76 of the Rules of Procedure and Conduct of Business in Lok Sabha. ...
(Interruptions)

PROF. SOUGATA RAY (DUM DUM): Sir, I oppose the introduction of the Bill to amend the National Commission for Homoeopathy Act, 2020. It is in violation of the Rules of the House and the Government brought an Ordinance to amend the National Commission for Homoeopathy Act. It will distort the Homoeopathy profession. I want that the Bill be withdrawn and the Statutory Resolution given by us opposing the Ordinance should be put to vote.

माननीय सभापति: माननीय मंत्री जी, क्या आप कुछ कहेंगे?

SHRI SARBANANDA SONOWAL: Sir, this is a very important amendment and this is absolutely necessary and I believe the hon. Member must appreciate the move because it is for the betterment of homoeopathy in the country.

माननीय सभापति : प्रश्न यह है :

“कि राष्ट्रीय होम्योपैथी आयोग अधिनियम, 2020 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।”

प्रस्ताव स्वीकृत हुआ ।

SHRI SARBANANDA SONOWAL: Sir, I introduce the Bill.